

(c) The company has proposed to increase their production of penicillin drugs from 129.18 lakhs to 312.55 lakhs Nos. during 1987.

Voting rights to non-resident Indians

7347. PROF. P. J. KURIEN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal before Government to confer voting rights on non-resident Indians; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) Does not arise.

Pending cases for LPG agencies in Pathanamthitta and Idukki districts of Kerala

7348. PROF. P. J. KURIEN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some applications are pending for grant of distributorship of cooking gas in the Pathanamthitta and Idukki districts of Kerala; and

(b) if so, the number of pending applications as well as the number of agencies going to be sanctioned in these districts together with the names of places ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). While there are no applications pending for grant of LPG distributorships in district Idukki, the oil industry has received applications for four LPG distributorships at the following locations in district Pathanamthitta which are pending for selection of distribu-

tors :

S. No.	Name of Place	No. of applications received
1.	Aranmula	41
2.	Mallapally	65
3.	Konni	38
4.	Tiruvalla	81

Duty free import of power generators

7349. SHRI NARSING SURYA-WANSHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Chairman, Basic Chemical Pharmaceuticals and Cosmetics Export promotion Council (CHEMCXIL) has urged upon Union Government for duty free imports of power generators and diesel required by exporters in the industry as well as exemption of such units from power cuts and necessary rebate in tariff; and

(b) if so, the decision taken on these demands ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No such request has been received.

(b) Does not arise.

Injunctions issued by MRTP Commission

7350. SHRI KAMLA PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the number of ex-parte injunctions issued by the Monopolies and Restrictive Trade Practices Commission during the last three months;

(b) the details and facts thereof; and